

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	NARENDRA KING + PARTIDGE	6 th Respondent Counsel	Narender
2.	G. Baskar Advocate	petitioner Counsel	G. Baskar
3.	G. Sadaya Ramanujam	Petitioner	G. Sadaya Ramanujam
4.	S. Sathan	Petitioner	S. Sathan
5.	S. SRINIVASAN	CHARTERED Accountant	S-SR

ORDER

Counsels for both the parties are present. Counsel for R6 wanted few clarifications on the report of the auditor. The auditor in person has submitted the report on the clarifications sought by the Counsel for R6, the copy of which is given to the Counsel in open Court. Therefore, he is directed to give response to the same within 10 days. Put up on **25.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)